

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 311
CP.CAA-15(ND)/2024

IN THE MATTER OF:

Svg Media Private Limited and A:mnet Trading Petitioner/Applicant
India Private Limited

Order under Section 230-232 of the Companies Act, 2013

Order delivered on 13.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Petitioner : Mr. Naresh Kumar Adv.
For IT Dept. : Mr. Puneet Rai, SSC, Mr. Ashvini Kumar, Mr. Rishabh
Nangia, Mr. Nikhil Jain Adv.
For the RD : Ms. Jyoti Khurana Adv.

ORDER

Two weeks time granted as last and final opportunity to enable the RD, Income Tax Department and OL to file their respective reports.

List the matter **on 22.07.2024.**

-Sd-
(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)